

TRIENNIAL REVIEW OF THE ACTIVITIES OF RESEARCH DESIGNS AND STANDARDS ORGANISATION

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH): Sir, on behalf of Shri C. M. Poonacha,

I beg to lay on the Table a copy of the Triennial Review of the activities of Research Designs and Standards Organisation in respect of important Railway problems connected with the Track, Rolling Stock, Signalling etc. from April, 1965 to March, 1968. [*Placed in Library. See No. LT—1911/68.*]

NOTIFICATION UNDER COTTON TEXTILE COMPANIES (MANAGEMENT OF UNDERTAKINGS AND LIQUIDATION OR RECONSTRUCTION), ACT, ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Sir, on behalf of Shri Dinesh Singh, I beg to lay on the Table:—

(1) A copy of the Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Rules, 1968, published in Notification No. G.S.R. 619 in Gazette of India dated the 30th March, 1968, under sub-section (2) of section 10 of the Cotton Textile Companies (Management of Undertakings and Liquidation or Reconstruction) Act, 1967 (Hindi and English versions).

(2) A statement showing reasons for delay in laying the above Notification.

[*Placed in Library. See No. LT—1912/68.*]

SUPPLEMENTARY STATEMENT ON THE FLOOD SITUATION IN THE COUNTRY

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): Sir, on behalf of Dr. K. L. Rao, I beg to lay on the Table a second Supplementary statement on the

Flood Situation in the country. [*Placed in Library. See No. LT-1913/68.*]

AUDIT REPORT ON THE ACCOUNTS OF THE COAL BOARD FOR THE YEAR 1966-67

SHRI P. C. SETHI: Sir, I beg to lay on the Table a copy of the Audit Report on the accounts of the Coal Board for the year 1966-67, under sub-section (2) of section 12 of the Coal Mines (Conservation and Safety) Act, 1952. [*Placed in Library. See No. LT-1914/68.*]

REPORT OF THE STUDY TEAM ON TEXTILE COMMISSIONER'S ORGANISATION—WOOL, ART SILK, ORGANISATION AND PERSONNEL AND NOTIFICATIONS UNDER FORWARD CONTRACTS (REGULATION) ACT.

SHRI MOHD. SHAFI QURESHI: Sir, I beg to lay on the Table:—

(1) A copy of the Report (Part II) of the Study Team on the Textile Commissioner's Organisation—Wool, Art Silk, Organisation and Personnel. [*Placed in Library. See No. LT-1911/68.*]

(2) A copy each of the following Notifications issued under section 6 of the Forward Contracts (Regulation) Act, 1952:—

(i) S.O. 2776 published in Gazette of India dated the 9th August, 1968.

(ii) S.O. 2777 published in Gazette of India dated the 9th August, 1968.

[*Placed in Library. See No. LT-1915/68.*]

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 26th August 1968, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the